

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 28/BB/ 2017	-	Admission	Rule-6 of I&B	Sunrise Enterprises Vs Karuturi Foods Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

37. SHAFIULLAH H.S  
9900203250

petitioner

S. H.S

Counsel for petitioner is present. He has complied the objections.

Heard him. Issue notice to the respondent by 30.06.2017.

MEMBER (J)

MEMBER (T)